

CENTRAL ELECTRICITY REGULATORY COMMISSION (CERC)
3rd & 4th Floor, Chanderlok Building, 36, Janpath, New Delhi – 110 001
Tel No.:011-23753915 / Fax No.:011-23753920

No.L-1/(3)/2009-CERC

Dated: 7th July, 2011

PUBLIC NOTICE

Subject: Draft Amendment to Central Electricity Regulatory Commission (Grant of Connectivity, Long-term Access and Medium-term Open Access in inter-State Transmission and related matters) Regulations, 2009.

After consideration of the requests from stakeholders, it has been decided to further extend the date for receiving the comments/suggestions/objections on the draft regulations till 15th July 2011.

2. The comments / suggestions / objections received after the stipulated date in the Commission's office may not be considered while finalizing the regulations.

Sd/-
(Rajiv Bansal)
Secretary

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Tel No.:011-23753915 / Fax No.:011-23753920

No.L-1/(3)/2009-CERC

Dated: 2nd June, 2011

PUBLIC NOTICE

Subject: Draft Amendment to Central Electricity Regulatory Commission (Grant of Connectivity, Long-term Access and Medium-term Open Access in inter-State Transmission and related matters) Regulations, 2009.

In exercise of powers conferred under Section 178 of Electricity Act, 2003 (the Act), the Commission has made draft regulations to amend the Central Electricity Regulatory Commission (Grant of Connectivity, Long-term Access and Medium-term Open Access in inter-State Transmission and related matters) Regulations, 2009. The draft regulation is annexed to this notice and can also be downloaded.

2. Notice is hereby given under sub-section (2) of Section 178 of the Act read with Section 23 of the General Clauses Act, 1897 that comments/suggestions/ objections on the draft regulations may be sent to the undersigned latest by 30th June, 2011.

3. The comments / suggestions / objections received after the stipulated date in the Commission's office may not be considered while finalizing these regulations.

Sd/-
(Rajiv Bansal)
Secretary